

Annexure - 7

Name of Corporate debtor		M/s. G B J Hotels Private Limited				Date of Commencement of CIRP	19.04.2022		List of Creditors as on		13.12.2022				
List of operational creditors (Government dues)												Amount in Rs			
Sl.No	Details of Claimant		Details of Claim Received		Details of claim admitted						Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of Claim not Admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if Applicable					
1	VAT	State	6/3/2022	1,905,304.00	1,905,304.00	Government Dues	NIL	NIL	No	NA	NIL	NIL	-	-	1) Verified with books of accounts and other supporting documents. 2) Claim admitted under Operational Creditor category. 3) Claim is admitted in full for Rs. 19,05,304/-
2	Coimbatore Corporation	State	7/16/2022	41,674,079.00	41,674,079.00	Government Dues	NIL	NIL	No	NA	NIL	NIL	-	-	1) Verified with books of accounts and demand notice 2) Claim admitted under Operational Creditor category. 3) Claim is admitted in full for Rs. 4,16,74,079/-
3	GST & Central Excise	Central	7/15/2022	31,482,930.00	9,873,421.00	Government Dues	NIL	NIL	No	NA	NIL	NIL	21,609,509.00	-	1) Verified with books of accounts and other supporting documents. 2) Claim admitted under Operational Creditor category. 3) The show cause notice received on 29.04.2022 for interest and penalty liability is not yet crystallized, hence rejected 4) Balance claim of interest liabilities are admitted for Rs. 98,73,421/-
Total				75,062,313.00	53,452,804.00								21,609,509.00		